

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
ADMITTED UNSTARRED QUESTION NO. †4783
TO BE ANSWERED ON 20th MARCH, 2026**

“Expansion and Cultivation of Medicinal Plants”

- †4783. **Dr. Rajesh Mishra:**
Shri Sudheer Gupta:
Smt. Aparajita Sarangi:
Shri Trivendra Singh Rawat:
Shri Dhairyasheel Sambhajirao Mane:
Shri Mahesh Kashyap:
Shri Ravindra Shukla Alias Ravi Kishan:
Dr. Nishikant Dubey:
Shri Damodar Agrawal:
Dr. K Sudhakar:
Shri Nalin Soren:
Shri Krishna Prasad Tenneti:
Smt. D K Aruna:
Shri Chavan Ravindra Vasantrao:
Shri Balabhadra Majhi:
Shri Khagen Murmu:
Shri Lumbaram Choudhary:
Shri Bhojraj Nag:
Shri Dineshbhai Makwana:
Shri Vishweshwar Hegde Kageri:
Shri Dulu Mahato:
Shri Bidyut Baran Mahato:
Shri P P Chaudhary:
Shri Parbhubhai Nagarbai Vasava:
Smt. Mala Rajya Laxmi Shah:
Shri Ramesh Awasthi:
Shri Vijay Kumar Dubey:
Dr. Manna Lal Rawat:

Will the Minister of *Ayush* be pleased to state:

- (a) the details of projects sanctioned and funds released under the Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants in the country during the last five years, State/UT-wise including Jharkhand, Jammu and Kashmir, particularly in Nabarangpur of Odisha;
- (b) the details of the measurable impact of the said Scheme on the expansion of acreage and cultivation of medicinal plants across the country;
- (c) the specific steps taken by the Government for in-situ and ex-situ conservation of Rare, Endangered and Threatened (RET) species of medicinal plants, particularly in the Pali Parliamentary constituency of Rajasthan;
- (d) the effectiveness of e-CHARAK mobile application in improving market access and ensuring price transparency for medicinal plant growers; and
- (e) whether there is an existing monitoring mechanism to track the survival rate of plantations, productivity and income growth of medicinal plant cultivators and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a): The National Medicinal Plants Board (NMPB), Ministry of Ayush is implementing Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants throughout the country including Jharkhand, Jammu and Kashmir and Odisha during the last five years. The State/UT-wise details of projects sanctioned and funds released under the scheme during last five years is at **Annexure-1**.

(b): The NMPB, Ministry of Ayush has supported projects under Forward and Backward Linkage in Supply Chain of Medicinal Plants (Integrated Component) of existing Central Sector Scheme from the F.Y. 2023-24, wherein project based support is provided for Infrastructure for Quality Planting Material (QPM) to raise the planting material of medicinal plants for cultivation, Information Education Communication (IEC) activities to aware the farmers, Infrastructure for Post-Harvest

Management and Marketing to increase the marketability of the medicinal plants, adding value to the produce, increasing profitability and reducing losses, Quality Testing and Certification of raw material.

Under Integrated Component from FY 2023-24, total 15 project proposal approved to different organization by NMPB across the country to cover approximately 2000 hectare area under cultivation of medicinal plants by providing the QPM to the farmers. For State of Jammu & Kashmir Integrated Component project approved for an amount of ₹82.50 lakh during the F.Y. 2023-24 to J&K Medicinal Plants Board to raise the planting material for distribution to the farmers for medicinal plants cultivation and establishment of infrastructure for Post-Harvest Management and Marketing.

(c): Under the above Central Sector Scheme, NMPB, Ministry of Ayush is providing project based support to State Forest Departments for in-situ conservation of medicinal plants in their natural habitats by way of establishing Medicinal Plants Conservation and Development Areas (MPCDAs), Resource Augmentation/ Plantation of Rare, Endangered and Threatened (RET) species of medicinal plants in forest areas through in-situ resource augmentation and plantation outside designated forest areas through ex-situ resource augmentation throughout the country including State of Rajasthan.

(d): To provide a platform for trade of Medicinal Plants & easy market access, NMPB, Ministry of Ayush has launched “e-CHARAK” mobile application as well as web portal for the promotion and marketing of medicinal plants/herbs. The “e-CHARAK” is a platform to enable information exchange between various stakeholders mainly farmers involved in the medicinal plants sector across the country. The “e-CHARAK” application supports different local languages and it also provides fortnightly market price of 100 MPs from 25 herbal markets across India. Currently, e-Charak mobile application has 11037 Registered Users, 3,05,41,062 Visitors, 7,587 Posted items and 71,14,683 Buyer Sellers Interactions.

(e): The NMPB, Ministry of Ayush, Government of India, conducts periodic monitoring and evaluation of projects implemented under its Central Sector Scheme. The monitoring is carried out through the Regional Cum Facilitation Centres (RCFCs) of NMPB to ensure effective tracking of plantation survival, cultivation practices, productivity levels and the socio-economic benefits accrued to farmers.

In addition, to enhance the productivity and income of medicinal plants cultivators, the NMPB, Ministry of Ayush through its RCFCs distribute Quality Planting Material (QPM) and impart training on Good Agricultural Practices (GAPs), Good Field Collection Practices (GFPCs) and Post Harvest Management (PHM) aspects.

The State/UT-wise details of projects sanctioned and funds released under the Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants in the country during the last five years.

S. No.	State	No. of projects sanctioned	Fund released (₹ in lakhs)
1.	Andaman & Nicobar	1	24.50
2.	Andhra Pradesh	16	466.78
3.	Arunachal Pradesh	5	79.67
4.	Assam	24	1063.00
5.	Bihar	2	43.09
6.	Chandigarh	3	58.32
7.	Chhattisgarh	5	158.25
8.	Delhi	39	1116.84
9.	Goa	1	47.24
10.	Gujarat	14	1348.02
11.	Haryana	16	515.72
12.	Himachal Pradesh	20	730.12
13.	Jammu & Kashmir	14	679.40
14.	Jharkhand	6	14.20
15.	Karnataka	32	1585.04
16.	Kerala	31	1379.74
17.	Ladakh	4	91.75
18.	Lakshadweep	0	26.17
19.	Madhya Pradesh	27	594.03
20.	Maharashtra	25	828.99
21.	Manipur	8	141.94
22.	Meghalaya	2	31.15
23.	Mizoram	7	325.77
24.	Nagaland	3	97.93
25.	Odisha	20	150.28
26.	Punjab	13	195.48
27.	Puducherry	4	96.75
28.	Rajasthan	12	224.26
29.	Sikkim	3	520.22
30.	Tamil Nadu	51	687.31
31.	Telangana	14	544.47
32.	Tripura	1	0.00
33.	Uttar Pradesh	38	1096.64
34.	Uttarakhand	26	700.21
35.	West Bengal	11	842.22
	Total	498	16505.50